

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 810 OF 2024

IN THE MATTER OF:

Ashish

....PETITIONER

VERSUS

State of Haryana & Ors.

....RESPONDENT

MEMO OF PARTIES (As per order dated 31.01.2025)

Ashish

....PETITIONER

VERSUS

1. State of Haryana

Through Principal Secretary,
Environment and Forest, Directorate of Environment & Climate Change,
Haryana, Bay No. 55-58, 2nd Floor, Paryatan Bhawan,
Sector-2, Panchkula-134109

Email: ronz.chd-mef@nic.in/ environment@hry.nic.in(RESPONDENT NO.1)

2. District Magistrate, Panipat

1st Floor, Mini Secretariat, Panipat – 132103

Email: dcnp@hry.nic.in(RESPONDENT NO.2)

3. Haryana State Pollution Control Board

Through its Member Secretary,
C-11, Sector-6, Panchkula, Haryana - 134109, Haryana

**Email: hspcb@hry.nic.in/ hqhspcb@hspcb.org.in
hspcbho@gmail.com/ hspcbrojr@gmail.com(RESPONDENT NO.3)**

4. Nagar Nigam, Panipat

Through its Municipal Commissioner,
Tau Devi Lal Complex Railway Road and Palika Bazar Office, Panipat

Email: nagarnigampanipat132103@gmail.com(RESPONDENT NO.4)

5. M/s JBM Environment Management Private Limited

601, Hemkunt Chambers 89, Nehru Place, New Delhi-110019
(Plot No.9, Institutional Area, Sector 44, Gurgaon, Haryana-122003)

**Email: corp.communications@jbmgroupp.com/
corporate.hr@jbmgroupp.com(RESPONDENT NO.5)**

6. M/s Pooja Consultation Company

10, Sector 15, Nest Hospital, Sonapat, Haryana-131001(RESPONDENT NO.6)

7. IND Sanitation Solutions Company

820, Sector 42, Urban Estates, Gurugram, Haryana-122002..(RESPONDENT NO.7)